- (b) As per the approval obtained from integrated Finance Wing dyeing loss at the rate of 5 per cent is permitted. The dyeing of yarn was undertaken by M/s. Bhadohi Woollen Ltd., which is a Government of Uttar Pradesh undertaking!, and the dyeing los<sub>s</sub> was much below the permissible limit of 5 per cent.
  - (c) No, Sir.
  - (d) Does not arise.

## Single widow system for NRIs to set up Industries in the country

3050. SHRI PRABHAKAR RAO KALVALA: Will the, (Minister of FINANCE b<s pleased to state:

- (a) whether there is any proposal under consideration to set up a single window system for non-resident Indias- (NRI's) to set up industries in the country;
- (b) if so, what are the details of the proposal;
- (c) whether there is also any proposal to, set up a high level committee with NRI as members to coordinate with the Commerce Ministry; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO):

(a) Indian Investment Centre already exists as a single point assistance agency for NRIs.

- (b) Does not arise.
- (c) No, Sir.
- (d) Doe not arise.

## Washing and finishing of carpets from Private parties by the office of the Development commissioner (Handi- crafts)

### 3051 SHRIMATI BUOY CHAK-RAVARTY:

#### SHRI DAVID LEDGER:

Will the Minister of TEXTILES be pleased to state:

- (a) whether, carpets worth several lakhs of rupees were got washed and finished from private parties by the office of the Development Commissioner (Handicrafts) in 1984-85^ and 1985-86; if so, the quantity and value thereof; and
- (b) the sources from which such un-'finished carpets were obtained by the . office?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (K.UMARI SAROJKHAPARDE): (a) and (b) The information i<sub>s</sub> being collected and will be laid on the Table of the House in due course

# Sale of. trainee produced carpets of CWT scheme to corporations by the office of the Development Commissioner (Handicrafts)

## 3052. SHRIMATI BUOYA CHAK-RAVARTY:

## SHRI DAVID' LEDGER:

Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that trainee produced carpets of the CWT Scheme under the Office; of the Development Commissioner (Handicrafts) were sold to Corporations on credit basis from time to time and in some cases even before the final costing was done;
- (b) whether it i<sub>s</sub> also a fact that payments against such credit sales were received much beyond the prescribed time limit while in some cases payments have not been received at all;